GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:1795 ANSWERED ON:07.03.2013 REGISTERED VOTERS Singh Shri Dhananjay

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the number of eligible citizens who are not registered to vote, State-wise including Uttar Pradesh;

(b) the number of registered voters who have registrations in more than one State;

(c) the number of deceased individuals who are still listed as voters, State-wise including Uttar Pradesh; and

(d) the steps being taken by the Government to upgrade the Voter Registration Systems and clean up the Voter List?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. ASHWANI KUMAR)

(a) to (d) The information is being collected and will be laid on the Table of the House.